

(a) whether it is a fact that an air pact has been signed by China and Pakistan for the air service to be established between the two countries;

(b) if so, whether details of routing and the consequent implications arising therefrom have been examined by the Government of India; and

(c) the reaction of Government thereto and whether any action is proposed to be taken thereon?

**The Deputy Minister in the Ministry of Transport (Shri Mohiuddin):**

(a) to (c). Yes, Sir, According to the Air Agreement between Pakistan and China, an airline designated by Pakistan can fly from a point in Pakistan via or not via third countries to Canton and Shanghai in China and beyond to third countries. Correspondingly, an airline designated by China can fly from a point in China via or not via third countries to Dacca or Lahore and Karachi in Pakistan and beyond to third countries. According to recent Press Reports, Pakistan International Airlines would take the Dacca-Kunming-Canton and Shanghai route. The Government of Pakistan have not so far approached the Government of India for any overflying facilities connected with their China service.

**Agricultural Education**

\*728. { Shri Subodh Hansda:  
Shri S. C. Samanta:  
Shri N. R. Laskar:  
Shri Maheswar Naik:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether there is any extensive programme for agricultural education in our country;

(b) the number of universities set up for this purpose;

(c) whether there is any uniform standard of course for all the Universities; and

(d) if not, whether Government propose to standardize the course,

**The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh):** (a) to (d). A statement giving the information required is laid on the Table of the House. [Placed in Library. See No. LT-2573/64].

**Productivity of Livestock**

\*729. { Shri D. C. Sharma:  
Shri Maheswar Naik:  
Shri Ram Harkh Yadav:

Will the Minister of **Food and Agriculture** be pleased to state the steps taken or proposed to be taken to raise the productivity of livestock in the country?

**The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas):** Development of livestock is the responsibility of the State Governments who have undertaken a number of development schemes in their respective areas. The Government of India have also sponsored, under the Five Year Plans, several livestock development schemes which are designed to raise the productivity of livestock in the country. The State Governments have been advised to accord higher priority to the implementation of animal husbandry and dairy development programmes during the remaining periods of the IIIrd Five Year Plan. The Agricultural Production Board will also bring about the expeditious implementation of the programmes. Greater attention is proposed to be devoted to Animal Husbandry and Dairying during the 4th Plan. Working Groups have already been set up to draw up detailed programmes in this direction.